

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2018
IA(I.B.C)/1288(KB)2022,
IA(I.B.C)/1149(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	BRIPRANIL INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 10

Counsel/ Authorised Representative appeared through physically/Video Conference:

Ms.Manju Bhuteria, Adv.] For
Ms. Amrita Pandey,Adv.]
Ms. Sneha Singh,Adv.]

Mr.Rishav Banerjee,Adv.] For Liquidator
Mr. Aishwarya Kumar Awasthi,Adv.]

Mr. Shaunak Mitra, Adv.] For R-2
Ms. Bipasha Jaiswal,Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. **IA.(IBC)1288/KB/2022-** IA is allowed in terms of the prayer A at page 11. The liquidation period is therefore, extended by two months from the date of this order.
3. List this matter on **23/02/2023**.
4. **IA(IBC)1149/KB/2020-** Pleadings are complete. List this matter on **23/02/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)